

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2322
ANSWERED ON:23.08.2013
GAS FROM CAUVERY BASIN
Mohan Shri P. C.;Patil Shri A.T. Nana

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the production of gas from Cauvery basin by a private company is lesser than the specified agreement signed for the purpose;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the action taken by the Government against the company; and
- (d) the other steps being taken by the Government for increasing production of gas from Cauvery basin?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

(a) Under the Production Sharing Contract (PSC) regime gas production from PY-1 field, operated by operator (Hindustan Oil Exploration Company Ltd.) HOEC, in the last five years is tabulated below. The production is lesser than the agreement signed.

Year Target (MMSCM) Actual (MMSCM)

2009-10	381.019	134.139
2010-11	473.626	363.829

2011-12	386.342	139.668
2012-13	240.785	118.306
2013-14	36.604	12.362

(till July 13)

(b) The PY-1 basement reservoir is an unconventional, naturally fractured, weathered/alterd basement reservoir unlike other conventional reservoirs where many surprises were encountered during drilling and testing of wells and production. Repeated shut-in of the field due to failure of GAIL to offtake gas on a continuous basis has adversely impacted the reservoir performance which has led to production ceasing from wells due to water loading.

(c) & (d) DGH has directed GAIL to offtake gas on a continuous basis and revise the DCQ (Daily Contract Quantity) and amend the GSA accordingly. DGH has directed the operator to carry out a complete review of the reservoir model to increase the understanding of the reservoir and improve the production performance.